## GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

### LOK SABHA

### **UNSTARRED QUESTION NO. 2736**

ANSWERED ON 17.03.2022

#### **IMPLEMENTATION OF PM-KUSUM**

2736. SHRI UTTAM KUMAR REDDY NALAMADA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the status of implementation of Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PMKUSUM), State/UT-wise;
- (b) the number of pumps installed and total capacity of decentralised solar plants commissioned under Part A, B and C during the last two years;
- (c) the rationale for amending the PM-KUSUM and outcome of the solarisation of agriculture feeders during the said period, State/UT-wise;
- (d) the capacity of decentralised solar plants on agricultural feeders commissioned by CPSUs and other entities under the Ministry of New and Renewable Energy and the Ministry of Power during the said period;
- (e) the target of decentralised solar capacity given to or taken by CPSUs and other entities including Power Purchase Agreement (PPA) signed with DISCOMs;
- (f) the capacity of decentralised solar plants presently not being implemented due to lack of financial resources during the said period; and
- (g) the efforts being made by the Government to increase the pace of installation and the target set for the next two years?

#### **ANSWER**

## THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER (SHRI R.K. SINGH)

(a)&(b) State/UT-wise status of implementation of the PM-KUSUM including decentralized solar plants commissioned and agriculture pumps solarised is placed at **Annexure**.

(c)to(f) As per approval of the Cabinet Committee on Economic Affairs (CCEA), the Component-A covering installation of grid-connected solar power plants up to 2 MW and Component-C covering solarization of existing grid-connected agriculture pumps were initially implemented on pilot mode during 2019-20 under PM-KUSUM Scheme. Ministry has conducted third party evaluation of the pilot mode. Subsequently, the scheme was amended to include feeder level solarisation (FLS) as a new variant for solarisation of the existing grid connected agriculture pumps. The FLS guidelines were issued in December 2020 and allocation of capacities to the States for FLS was made thereafter. PM-KUSUM Scheme is being implemented by the state implementing agencies and no direct capacity has been allocated to the CPSUs. Based on demand received from the States, a total of 9.25 lakh grid connected agriculture pumps have been sanctioned under the FLS, which are at various stages of implementation. State-wise sanctioned quantity is given in **Annexure**.

A number of banks have issued lending guidelines for supporting projects under PM-KUSUM Scheme.

(g) The Ministry of New and Renewable Energy is making efforts to achieve the targets under the Scheme. These inter-alia include creating awareness about the scheme among farmers, regular monitoring of the Scheme, issue of clarifications and amendments to the scheme guidelines based on lessons learnt during implementation and inclusion of all the three components under priority sector lending.

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# ANNEXURE REFERRED TO IN REPLY TO PART (a) to (b) OF LOK SABHA UNSTARRED QUESTION NO. 2736 FOR 17.03.2022

## Cumulative Sanction and Progress Under PM-KUSUM Scheme (as on 28.02.2022)

(as on 28.02,2022)								
S. No.	State	Component-A (MW)		Component-B (Nos)		Component-C (Nos)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	l Installed
1	Andhra Pradesh	0	0	0	0	0	50000	0
2	Arunachal Pradesh	0	0	50	0	0	0	0
3	Assam	50	0	1000	0	500	0	0
4	Chhattisgarh	30	0	20000	0	0	0	0
5	Delhi	62	0	0	0	550	0	0
6	Gujarat	500	0	3424	459	7000	500	0
7	Goa	50	0	200	0	11000	0	0
8	Haryana	65	0	37000	25534	0	32927	0
9	Himachal Pradesh	20	14	950	180	0	0	0
10	Jammu & Kashmir	5	0	5000	103	0	0	0
11	Jharkhand	50	0	11000	6717	500	10000	0
12	Karnataka	500	0	10500	314	0	250000	0
13	Kerala	40	0	100	0	100	2000	0
14	Ladakh	0	0	600	0	0	0	0
15	Madhya Pradesh	300	0	57000	7234	20000	175000	0
16	Maharashtra	500	0	100000	1484	0	250000	0
17	Manipur	0	0	150	28	0	0	0
18	Meghalaya	5	0	200	35	0	10000	0
19	Nagaland	0	0	50	0	0	0	0
20	Odisha	500	0	5700	741	0	0	0
21	Puducherry	7	0	0	0	0	0	0
22	Punjab	220	0	12000	6192	0	25000	0
23	Rajasthan	1200	16	65000	24937	12500	25000	1026*
24	Tamil Nadu	75	0	6100	1187	20000	0	0
25	Telangana	500	0	0	0	0	65000	0
26	Tripura	5	0	3100	421	2600	0	0
27	Uttar Pradesh	225	0	20000	6842	0	30000	0
28	Uttarakhand	0	0	338	0	200	0	0
29	West Bengal	0	0	0	0	700	0	0
	Total	4909	30	359462	82408	75650	925427	1026

<sup>\*</sup> Installed under Individual Pump Solarization of Component-C